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ITEM NO.56

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 6548/2015

DEEPANK GUPTA

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(with office report)

Date : 19/01/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Ananya Mishra, Adv.

Ms. Anindita Pujari, Adv.

For Respondent(s)

Mr. Punya Garg, ?Ado.

Mr. Sunil Kumar Jain, Adv.

UPON hearing the counsel the Court made the following

O R D E R

None appears for respondent No.1, despite due service.

Respondent Nos.2 to 4 have already filed the counter affidavit.

Await service/track report in respect of respondent No.5.

Fresh steps to be taken for service of respondent No.6

within two weeks. Notice thereafter be issued.

List again on 22.2.2017.

(PAWAN DEV KOTWAL)

Registrar